

Contested Commercial Cases disposed during the month of May, 2022

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/5/2020	2020	MFAR Constructions Pvt. Ltd. Vs Bengal Shristi Infrastructure Development Ltd.	Chhaya Das	15-01-2020	Yes ** pre-institutaion mediation falls jurisdiction DLSA	02-05-2022	838	Contested	Na	Na	Companies Act, 151
2			Money Suit/47/2019	2019	Roadwings International Pvt. Ltd. Vs Container Corporation Of India	Dipak Kumar Balmiki	10-12-2019	Yes ** pre-institutaion mediation falls jurisdiction DLSA	04-05-2022	876	Contested	Na	Na	Arbitration and Conciliation Act, 9
3			Arbit. Case/13/2022	2022	Dr. Ajoy Paul Vs Dr. Partha Biswas	Debarati Nandan	16-03-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	10-05-2022	55	Contested	Na	Na	
4			Arbit. Case/17/2021	2021	Petrolube Centre Vs Bharat Petroleum Corporation Ltd.	BN Joshi	25-08-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	13-05-2022	261	Contested	Na	Na	
5	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/02/2019	2022	State of West Bengal V/S M/S GOURANGA LAL CHATTERJEE CONSTRUCTION PRIVATE LTD	Sri Sisir Kumar Mukherjee (Ld. G.P., Paschim Bardhaman) V/S Sri Ashis Mukherjee	09.07.2019	No	20-05-2022	1046 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 34
6			Misc. Arbit. Case/29/2019	2022	State of West Bengal V/S Ashok Kumar Ghosh	Sri Sisir Kumar Mukherjee (Ld. G.P., Paschim Bardhaman) V/S Sri Subrata Ghosh	20-12-2019	No	20-05-2022	882 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 34

7			Misc. Arbit. Case/03/2022	2022	BGM and M RPL JMCT (JV) V/S The Chairman, Coal India Limited	Sri Kalidas Bhattacharjee, Sandip Chatterjee, Sri Chiranjit Roy V/s Sri Pijush Kanti Das	16-02-2022	No	21-05-2022	94 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 9
8			Misc. Arbit. Case/5/2022	2022	BPCPL-EIPL (JV) V/S The Chairman Coal India Limited	Sri Kalidas Bhattacharjee, Sandip Chatterjee, Chiranjit Roy V/s Sri Pijush Kanti Das	09-03-2022	No	21-05-2022	73 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 9
9	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 02/2022	2022	Masti health and beauty pvt ltd Vs Airport	Abhishek Banerjee	03.01.2022	No	11.05.2022	128 Days	Contested	-	-	Sec 9
10			Misc Case 22/2022	2022	SICAL MINING LIMITED Vs WEST BENGAL POWER DEVELOPMENT	KISHWAR RAHMAN	11.04.2022	No	18.05.2022	37 Days	Contested	-	-	Sec 14
11			MISC ARB 7/2021		Sri Ritwik Bhattacharya vs Sri kamal kr.		15-09-2021				Dismissed for Default			